

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2015
COMP.APPL/707(KB)2019, CONT.A./156(KB)2018,
COMP.APPL/157(KB)2018, COMP.APPL/1135(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SUSHIL KUMAR GANERIWALA & ANR VS BENGAL BRAHMAPUTRA REALTY LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv. : For Petitioner
Mr. Ankit Chaurasia, Adv.

Ms. Swapna Choubey, Adv. : For Respondent
Mr. M. R. Goenka, CS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel for the parties state that it is an old matter and they are finding some difficulty in obtaining the certified copies of the documents which are required to be e-filed.
3. In the interest of justice, on request, time to complete the e-filing process is extended by two weeks. This will be the final opportunity.
4. Post this matter thereafter on **21/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**